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**CENTRAL ADMINISTRATIVE TRIBUNAL**  
**JAIPUR BENCH, JAIPUR**

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**ORDERS OF THE BENCH**

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**21.02.2011**

**OA No. 66/2011**

Mr. P.N. Jatti, Counsel for applicant.

Heard learned counsel for the applicant.

The applicant has filed this OA thereby praying that time bound directions may be given to the respondents to decide his appeal dated 30.03.2010 (Annexure A/1).

In view of what has been stated above, Respondent no. 3 i.e. Director Postal Service, Office of Post Master General, Western Region, Jodhpur is directed to decide the appeal of the applicant dated 30.03.2010 (Annexure A/1) within a period of one month from the date of receipt of a copy of this order.

With these observations the OA is disposed of at admission stage with no order as to costs.

*Anil Kumar*  
(ANIL KUMAR)

MEMBER (A)

*Lalita*  
(M.L. CHAUHAN)

MEMBER (J)

AHQ

*copy given to*

*No 132*

*21/2/11*